

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 110
CP No. (IB)- 86/95/JPR/2022
Under Section 95 of IBC, 2016

In the matter of:

Bank of Baroda

... Applicant/Creditor

Versus

Shri Amit Prakash

... Guarantor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Anubha Singh, Adv.

For the Respondent : Karan Pratap Singh, Adv.

ORDER

List the matter on 28.02.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

February 07, 2024